

Annexure-4

Name of the corporate debtor: Drishti India Limited-In CIRP;

Date of commencement of CIRP: 01.11.2021 (Order received by IRP on 03.11.2021)

List of creditors as on: 24.01.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks if any |
|---------|------------------|---------------------------|-----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Renu Meena | 10/11/2021 | 19,90,23,170.00 | 5,74,73,028.00 | Unsecured | NA | NA | 100 | 0 | NA | 14,15,50,142.00 | 0 | NA |

